daily weather bulletin broadcast from 1st April to 5th June 1969 has also been arranged for the party by All India Radio.

Shortage of Paper in Punjab

- *1391. Shri Daljig Singh: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether it is a fact that there is shortage of paper and consequent rise in prices thereof in the Punjab;
- (b) whether any representation has been received from the State Government in this regard; and
- (c) if so, the steps taken so far by the Central Government?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). Due to cut in imports on account of foreign exchange difficulties, there was shortage of paper in Puniab and elsewhere in the country and consequently there was rise in prices The Punjab Government brought to the notice of the Central Government the difficulties experienced by publishers in their state. In order to reduce the shortage and high prices in the country, Central Government instructed the Paper Manufacturers to distribute their products equitably and also to exercise control over their distributors and retailers. Nopa Newsprint is also being made available free of duty for printing of cheep text books etc. A Small Committee to deal with complaints about unduly high prices charged by dealers has also been functioning The question of fixing fair prices has been referred to the Tariff Commission and their report is expected by May 1959.

Trade Marks Registry Office

- *1392. Shri Mohammed Imam; Will the Minister of Commerce and Industry be pleased to state:
- (a) whether there is a proposal to transfer the Trade Marks Registry Office from Bangalore to Madras; and
 - (b) if so, the reasons thereof?

The Deputy Militator of Commerce and Indicatry (Shirl Satisfa Chiladra):
(a) You, Sir.

(b) A statement is laid on the Table of the House. [See Appendix IV, snnexure No. 82]

Land Reforms

Shri Rajendra Singh; Shri Ram Krishan Gupta; Shri Harish Chandra Mathur;

- 1

*1393.

Mathur: Shri Hami Reddi: Shri Bibhuti Mishra:

Shri N. R. Munisamy:

Shri Assar:

Shri Wodeyar:

Shri M. V. Krishna Rao:

Shri D. C. Sharma:

Shri Parnickar:

Will the Minister of Flanking be pleased to refer to the reply given to Unstarred Question No. 300 on the 14th August, 1658 and lay a statement showing:

- (a) the further progress since made in implementing the land reforms policy in the various States;
- (b) whether Government have given any fresh directive to the State Governments in respect of legislation on a land reforms;
 - (c) if so, the nature thereof; and
- (d) the reactions of the State Governments thereto?

The Deputy Minister of Planning (Shri S. N. Mishra): A statement is laid on the Table of the House. [See Appendix IV, annexure No. 83.]

Reconstitution of Panel on Land Reforms

*1395. Shri Ram Krishan Gupta: Shri S. M. Banezjee:

Will the Minister of Planning be pleased to state at what stage is the question of reconstitution of the existing panel of the Planning Commission